

CLOTH MILLS (PRODUCTION)

*383. **Shri Buchhikotaiyah:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether it is a fact that some cloth mills produced more than the prescribed 60 per cent. of dhoties? /

(b) What steps are being proposed to be taken to check this practice?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari);

(a) Yes, Sir.

(b) A penal excise duty on slab scale on production of excess dhoties over and above the permissible quotas, has been imposed.

C.P.W.D. CONTRACTORS /

195. **Shri A. N. Vidyalkar:** Will the Minister of **Works, Housing and Supply** be pleased to state: /

(a) whether Government have decided to prepare a classified list of C. P. W. D. contractors as on the 1st January 1954; and /

(b) if so, when the list would be ready and whether it would be available to the public in printed form? /

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The Government have decided to prepare a list of all categories of contractors enlisted upto September 1953 under the revised rules in the C.P.W.D.; / and /

(b) The list is under print and is expected to be available for sale to the public by about December, 1953.

PETROLEUM /

196. **Shri V. P. Navar:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the answer given to Unstarred Question No. 338 on the 19th August, 1953 and state: /

(a) the sale price realised on the articles imported as referred to in the answer; /

(b) the duty realised by Government on the articles; and /

(c) what percentage or what quantities of these articles have been imported by Messrs. Burma Shell, Standard Vacuum Oil Company and Caltex? /

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) / The actual total prices realised by the sale of these articles during the period 1952-53 are not available with Government. The quantity of these commodities sold during 1952-53 will not be identical with the quantities imported during that year. The prices of the articles would also have varied from place to place and from time to time. / A rough idea of the total sale prices that would have been realised on the articles imported could, however, be obtained from the average retail selling prices that prevailed at the Principal port of Bombay. These were as follows:—

Average retail selling price, (per gallon) /

Motor Spirit	...	Rs. 2-4-6
Aviation Spirit	...	Rs. 2-10-0
Kerosene	...	Rs. 1-1-0

Fuel Oils:

High Speed Diesel Oil	...	Rs. 1-2-1
Light Diesel Oil	...	Rs. 0-15-2
Furnace Oil	...	Rs. 0-10-6
Jute Batching Oil	...	Rs. 1-2-2

(b) The customs duty realised on these commodities during 1952-53 is as follows: /

Commodities	*Duty realised
	Rs.
1. Motor Spirit (including Aviation spirit) /	... 27,49,07,000 /
2. Kerosene	... 5,52,90,000 /
3. Fuel Oils /	... 1,67,58,000 /
4. Jute Batching oil	... 26,46,000 /

*NOTE.—This does not include the sales tax, Octroi, etc., realised by the State Governments and Local Bodies. /